CIRCULATION

PRAECIPE DETAILS				
COURT ROOM – 46				
CORAM- THE CHIEF JUSTICE AND SHRI SANDEEP MARNE, J.				
DATE - 02/07/2025				
Sr.No.	AS/ OS	CASE NO	NAME OF ADVOCATE	Circulation Granted For
1	AS	WPST/22157/25	SANKET THAKUR	09/07/25
2	AS	IA/3561/25 IN WP/2834/24	LAXMAN KALEL	16/07/25
3	AS	WP/8864/25	MAHENDRA SANDHYANSHIV	07/07/25
4	AS	WP/2939/24	RAJESHWAR PANCHAL	21/07/25
5	AS	IA/2682/25 PIL/138/24	TUSHAR KHAIRNAR	22/07/25
6	AS	PIL/21/23	SANKET INAMKE	30/07/25
7	AS	PIL/52/21	MAYURESH LAGU	01/08/25
8	AS	PIL/25/25	VIJAY KURLE	11/07/25
9	AS	PILST/15539/25	SACHIN BHAVAR	15/07/25
10	AS	PILST/24996/24	RAGHAV SRIVATSA	04/08/25
11	AS	PIL/139/13	MAHENDRA SHINGADE	08/08/25
12	os	WP(L)/12735/25	VINOD SANGVIKAR	09/07/25
13	os	WP(L)/14321/25	NORTH EXCEL	09/07/25
14	os	PIL/25/25	MANOJ HARIT & CO.	15/07/25
15	os	APPEAL(L)/18342/25 IN ARBI PETI/353/24	PRIME LEGEM	10/07/25
16	os	IA(L)/19736/25 IN COMM. APPEAL (L)/27216/23 A/W CONNECTED MATTERS	IC LEGAL	16/07/25
17	os	IA(L)/19738/25 IN COMM. APPEAL/321/19	MANOJ HARIT & CO.	21/07/25
18	os	IA(L)/17872/25 IN COM APPEAL/74/22 IN COMM. SUMMARY SUIT/331/2017	MANOJ HARIT & CO.	21/07/25